

**Upgradation/Expansion of DD Kendras in
Maharashtra**

3477. SHRI D.S. AHIRE :
SHRI MADAN PATIL :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received requests from the State Governments for upgradation/expansion of Doordarshan Kendras during the last three years;

(b) if so, the details thereof, State-wise;

(c) whether some projects are running behind the schedule;

(d) if so, the reasons therefor; and

(e) the steps being taken by the Government for their early completion?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) Requests are received from time to time from various quarters, including State Governments for upgradation of existing transmitters and setting up of New transmitters and studios in the country.

(b) A statement showing details of requests received from State Governments/UTs is enclosed.

(c) to (e) It is the endeavour of Doordarshan to make all out efforts to complete its projects well in time. However, some of the projects are delayed due to non-availability of ready built accommodation for LPTs/VLPTs and delay in availability of infrastructural facilities viz. land, power supply etc., to be provided by State Governments. Delay in construction of buildings and towers by contracting agencies, difficult working conditions in certain areas due to climate conditions and law and order problems viz. N.E. region and J&K also affect the progress of on-going projects.

Statement

*State-wise number of requests received for upgradation,
installation of Doordarshan Studios and Transmitters*

Sl. No.	Name of the State/ U.T.	No. of Requests received
1.	Assam	1
2.	Gujarat	3
3.	J & K	1
4.	Karnataka	1
5.	Kerala	2
6.	Maharashtra	4
7.	Nagaland	2
8.	Orissa	4
9.	Rajasthan	2
10.	Tripura	1
11.	Uttar Pradesh	2
12.	A & N Islands	1

Settlement of Railway Claims

3478. SHRI S.S. OWASI :
SHRI PRASAD BABURAO TANPURE :
DR. ULHAS VASUDEO PATIL :

Will the Minister of RAILWAYS be pleased to state:

(a) the average time taken in settling the railway claims;